

Minutes of Exim Facilitation Committee (EFC) meeting No. 01/AM-19 dated 19.04.2018 for import of restricted items

Meeting No. 01 of AM-19 of EXIM Facilitation Committee (EFC) was held on 19.04.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Bhatnagar, Dy. IA, M/o Steel
- (ii) Shri Nand Lal, Consultant, DIPP
- (iii) Shri Makrand Pathak, Asstt. Wireless Adviser, DoT
- (iv) Shri Yegesh Kumar Sharma, Engg., DoT
- (v) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (vi) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 281. The Committee approved 35 cases, closed 01, rejected 06 case & deferred 238 cases (as regards case at s.no. 217, DGFT is the competent authority). Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Part 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated..

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail or import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.2016 and 11.11.2016.
3.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.08.16
4.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16
5.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MOEF&CC (WL) on 15.12.2016

6.	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(Illama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
7.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
8.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
9.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.01.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
10.	M/s. Hidden Streams, Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC	05.04.17	4 nos of Kangal Puppies	1.12	Comments sought from DAHD&F on 26.04.17
11.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
12.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from DAHD&F dated 15.05.2017
13.	M/s. Jose Maria Telleria, Manali , H.P. 01/53/8/0135/AM18/J-4/IC	28.04.17	1 Pet Dog	Nil	Comments sought from DAHD&F on 09.05.17
14.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from DAHD&F on 01.06.2017
15.	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.05.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
16.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir100%	257.00	DAHD&F vide OM dated 19.07.2017 has sought information from the firm.
17.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	Approved as recommended by DAHD&F vide OM No. 110-102/2016-(NF-T) dated 01.05.2018

RA Chandigarh may issue the import authorization to the applicant for import of 03 nos. of Sport Horses from Netherlands / Germany for a CIF value of Rs 21,55,000/- (Euro 30,000) subject to the conditions mentioned in DAHD&F OM No. 110-102/2016-(NF-T) dated 01.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures

will be sent by e-mail to the applicant and RA Chandigarh.						
18.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought DAHD&F 06.07.2017	from
19.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter 06.07.2017 has sought information from the firm.	dated
20.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought DAHD&F 20.06.2017	from
21.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017	dated
22.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought DAHD&F & MOEF&CC on 14.07.17	from
23.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought DAHD&F & MOEF&CC on 14.07.17	from
24.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought DAHD&F on 28.07.17	from
25.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.07.17	Pet Dog	.59	Comments sought DAHD&F F on 21.07.2017	from
26.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	09.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	As a Gift	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought MoEF&CC(WL)	from
27.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110- 122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.	dated
28.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110- 108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm.	from
29.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought DAHD&F on 04.09.2017	from
30.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Comments sought from DAHD&F on 04.09.2017	

					MoEF&CC(WL) vide OM No. 3-74/2017/WL dated 05.01.2018 has sought information from the firm on 15.02.2018	
31.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.09.2017	
32.	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500Qty Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110-122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.	
33.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.2017	
34.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017	
35.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110-116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018	
36.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of Ornamental Fish	19.95	Comments sought from DAHD&F on 30.11.2017 DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has pointed out that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to india. The firm has been intimated.	
37.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from DAHD&F and MOEF&CC (WL) on 30.11.2017 MOEF&CC (WL). DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has informed that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The same has been	

38.	M/s. Padmaja Naidu Himalayan Zoological Park, Darjeeling, (WB) 01/53/8/12396/AM18/P-26/IC	01.12.17	05 Nos. of Takin (3 male and 2 female)	0.00	conveyed to the firm. Recommended by DAHD&F vide OM No. 110-118/2017(NF-T) dated 08.02.2018 Comments sought from MoEF&CC (WL) 14.03.2018
39.	M/s. Sheetal Negi USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Comments sought from DAHD&F on 04.12.2017
40.	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Comments sought from DAHD&F on 12.12.2017
41.	DR. Rajendra Manohar Deshmukh, Mumbai 01/53/8/12985/AM18/D-25/IC	07.12.17	01 no. of pet Red Eared Slider (Trachemys Scripta Elegans)	.0085	Approved as recommended by DAHD&F vide OM No. 110-104/2016(NF-T) dated 5.2.2018 vide OM No. 3-33/2018/WL dated 18.04.2018
RA Mumbai may issue the import authorization to the applicant for import of 01 no. of pet Red Eared Slider (Trachemys Scripta Elegans from Oman for a CIF value of Rs. 850/- (USD 13) subject to the conditions mentioned in the DAHD&F OM No. 110-104/2016(NF-T) dated 5.2.2018 and MoEF&CC(WL) vide OM No. 3-33/2018/WL dated 18.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
42.	M/s. National Centre for Biological Science, (NCBS), Bangalore 01/53/8/12731/AM18/N-33/IC	07.12.17	Hover Fly and Eristalis Tenax Eggs/ Pupae	.40	DAHD&F vide OM No. 110-105/2016(NF-T) dated 05.02.2018 has informed that the subject item comes under D/o Entomology.
43.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	Comments sought from DAHD&F on 23.01.2018
44.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Qty. of Ornamental fishes	10.00	Comments sought from DAHD&F on 23.01.18
45.	M/s. Nitta Gelatin India Ltd, Kerala 01/53/8/16649/AM18/N-42/IC	09.01.18	50000 kgs. of Dried Fish Scale	42.52	Approved as recommended by DAHD&F vide OM No. 110-123/2018 (NF-T) dated 19.04.2018
RA Cochin may issue the import authorization to the applicant for import of 50,000 Kgs. of Dried Fish Scales from Indonesia for a CIF value of Rs 42,52,300/- (USD 65,020) subject to the conditions mentioned in the DAHD&F vide OM No. 110-123/2018 (NF-T) dated 19.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
46.	M/s. Vanta Bioscience Ltd, Secunderabad 01/53/8/16860/AM18/V-24/IC	15.01.18	6804 Nos. of Mice and 600 Nos. of Rat	796.42	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 19.04.2018
RA Chennai may issue the import authorization to the applicant for import of 600 Nos. of Rats and 6804 Nos. of Mice (as per the annexure attached to the DAHD&F OM No. 110-105/2016 (NF-T) dated 19.04.2018) from Germany for R&D purpose for a CIF value of Rs 7,96,42,085/- (USD 11,54,233) subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 19.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
47.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18

48.	M/s. Wmmc India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018
49.	Mrs. Veena Suresh Shetkar, Mumbai 01/53/8/19472/AM18/V-27/IC	06.02.18	01 no. of Indian Green Parrot	NA	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018
50.	M/s. Ashraf Hassan N.K. Ernakulam 01/53/8/1943/AM18/A-68/IC	06.02.18	12 Live birds (6 nos. Ara Macau 06 nos. Ara Clhororptera)	9.48	Comments sought from MoEF&CC on 16.02.2018 Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018.
51.	M/s. Lupin Ltd, Mumbai 01/53/8/19560/AM18/L-12/IC	08.02.18	46 Nos. of Rabbit	52.97	Comments sought from MoEF&CC on 16.02.2018 Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 13.04.2018
RA Mumbai may issue the import authorization to the applicant for import of 46 nos of NZW Rabbits from USA/China/Israel/UK/Spain/Netherlands and France for R&D purpose for a CIF value of Rs 52,97,357.50 (USD 81,749.34) subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 13.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
52.	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A-69/IC	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	Comments sought from DADH&F on 13.02.2018
53.	M/s. Vivo Bio Tech Ltd, Hyderabad 01/53/8/20024/AM18/V-28/IC	09.02.18	10,000 Nos of Rat (male & female) 20,000 Nos of Mice (male & Female) 750 Nos of Rabbits (male & female), 6000 Nos. of Guinea Pigs (male & female) 1500 Nos. of Hamsters (male & female)	4150.9	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 16.04.2018
RA Hyderabad may issue the import authorization to the applicant for import of 38,250 Nos. of Rats, Mice, Guinea Pigs, Rabbits and Hamsters (as per annexure attached to the DAHD&F OM No. 110-105/2016 (NF-T) dated 16.04.2018) from GCA for R&D purpose for a CIF value of Rs 41,50,97,600/- (USD 75,82,550) subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 16.04.2018 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
54.	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/J-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018
55.	M/s. Lupin Ltd, Mumbai 01/53/8/19883/AM18/L-13/IC	12.02.18	6,440 Nos. of Mice	1047.85	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 13.04.2018
RA Mumbai may issue the import authorization to the applicant for import of 6,440 Nos. of Rats, Mice and Mongolian Gerbils (male & female) [as per annexure attached to the DAHD&F OM No. 110-105/2016 (NF-T) dated 13.04.2018] from USA/ Israel/ UK/ Spain/ Netherlands and France for R&D purpose for a CIF value of Rs 10,47,85,659.10 (USD 16,17,062.65) subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 13.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
56.	M/s. Puja Mukherjee, West Bengal 01/53/8/20528/AM18/P-34/IC	13.02.18	2 Nos. of Pet Dogs	2.48	Comments received from DAHD&F vide OM No. 110-104/2016 (NF-T) dated

					10.04.2018. The committee decided to examine the documents on file.	
57.	M/s. Varun Kuttariturnary, Kerala 01/53/8/20524/AM18/V-30/IC	13.02.18	543000 Nos. of Ornamental Fishes	60.00	Comments sought from DAHD&F on 20.02.2018	
58.	M/s. ICTHUS, Kolkata 01/53/8/20538/AM18/I-29/IC	13.02.18	257000 Nos. of Ornamental Fishes	30.84	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 13.04.2018	
RA Kolkata may issue the import authorization to the applicant for import of 2,57,000 Nos. of Ornamental Fishes from China, Brazil, Hong Kong, Indonesia, Malaysia, Philippines, Singapore, Thailand, Vietnam, Germany, Sri Lanka, Peru, UK, Japan, Australia, Taiwan, Colombia, Maldives, Israel, Netherland, Zambia for a CIF value of Rs 30,84,000/- (USD 47446.15) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 13.04.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.						
59.	M/s. Ian Thomas Johnstone, Jaipur 01/53/8/24240/AM18/I-33/IC	14.03.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F on 15.03.2018	
60.	M/s. Puja Bhattacharya, Canada 01/53/162/Misc/AM18/P-33/IC	17.02.18	01 no. of Pet Dog	NA	Comments received from DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018. The committee decided to examine the documents on file.	
61.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18	
62.	M/s. Huzefa International, Panvel 01/53/8/21334/AM18/H-27/IC	21.02.18	02 Nos. of pet Rabbits	NA	Comments sought from DAHD&F on 14.03.2018	
63.	M/s. King & Queen, Chennai 01/53/8/21543/AM18/K-19/IC	21.02.18	1,90,000 Live Ornamental Fish	64.00	Comments sought from DAHD&F on 12.04.2018	
64.	M/s. Rajiv Gandhi Centre for Biotechnology, Kerala 01/53/8/18204/AM18/R-38/IC	22.02.18	26 Nos. of Mice	15.64	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 13.04.2018	
RA Trivandrum may issue the import authorization to the applicant for import of 26 Nos. of Mice (as per annexure attached to the DAHD&F vide OM No. 110-105/2016 (NF-T) dated 13.04.2018) for R&D purpose from China for a CIF value of Rs 15,64,322.5 (USD 24,066.5) subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 13.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.						
65.	M/s. Modern Pet Centre, Kolkata 01/53/8/22702/AM18/M-44/IC	28.02.18	1377000 Nos. of Ornamental Fish	56.34	Comments sought from DAHD&F on 09.03.18	
66.	M/s. Modern Pet Centre, Kolkata 01/53/8/22706/AM18/M-43/IC	28.02.18	5000 Nos. of Exotic Red Ear Slider Turtle	7.82	Comments sought from DAHD&F on 09.03.18	
67.	M/s. Tata Institute of Fundamental Research, Mumbai 01/53/8/22885/AM19/T-2/IC	06.03.18	Mice	29.00	Comments sought from DAHD&F on 12.04.2018	
68.	M/s. Indian Institute of Technology, Kanpur 01/53/8/23347/AM18/I-32/IC	08.03.18	Mice	8.88	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 19.04.2018	

RA Kanpur may issue the import authorization to the applicant for import of 46 nos. of Mice from USA for R & D Purpose for a CIF value of Rs 8,88,943/- (USD 13805.62) subject to the conditions mentioned in the DAHD&F vide OM No. 110-105/2016 (NF-T) dated 19.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kanpur.

69.	M/s. M.J.Enterprisses, Chennai 01/53/162/Misc/AM18/M-51/IC	13.03.18	Live Ornamental Fish	86.51	Comments sought from DAHD&F on 10.4.2018
70.	M/s. KoifishIndia Nishikigoi , Chennai 01/53/8/24280/AM18/K-21/IC	14.03.18	Ornamental Fishes	139.75	Comments sought from DAHD&F on 02.04.2018
71.	M/s. Vikrant J. Rawal, Mumbai 01/53/8/23905/AM18/V-33/IC	14.03.18	02 Nos. of Colts /Stallions and 10 Nos. of Fillies / Mares	27.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 20.04.2018
RA Mumbai may issue the import authorization to the applicant for import of 02 Nos. of Colts /Stallions and 10 Nos. of Fillies /Mares from Ireland and UK for a CIF value of Rs 27,00,000/- (GBP 30,000) subject to the conditions mentioned in the DAHD&F vide OM No. 110-102/2016 (NF-T) dated 20.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
72.	M/s. Jai Research Foundation , Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018
73.	M/s. Visual Romance, Kerala 01/53/8/24799/AM18/V-34/IC	19.03.18	130 Nos. of Ovine-Live Sheeps	81.96	DAHD&F vide OM No. 110-108/2016 (NF-T) dated 16.04.2018 has sought certain information from the firm.
74.	M/s. L.S. Aquarium, Tamil Nadu 01/53/8/24802/AM18/L-16/IC	20.03.18	Ornamental Fishes	207.65	Comments sought from DAHD&F dated 02.04.2018
75.	M/s. Lupin Ltd, Mumbai 01/53/8/24945/AM19/L-1/IC	21.03.18	1344 nos. of Mice (males & females)	1084.3	Comments sought from DAHD&F on 12.04.2018
76.	M/s. Michele Maatsch, New Delhi 01/53/162/Misc/AM18/M-52/IC	22.03.18	01 no. of Pet cat	---	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 16.04.2018. The committee decided to process the case on file.
77.	M/s. A Mart, Mumbai 01/53/8/25561/AM19/A-3/IC	23.03.18	100000 nos. of Ornamental Fish	1100.4	Comments sought from DAHD&F on 10.4.2018
78.	M/s. Priya Kshetrapal, USA 01/53/8162/Misc/AM18/P-37/IC	27.03.18	01 White Pup	NA	Comments received from DAHD&F vide OM No. 110-104/2016 (NF-T) dated 20.04.2018. The committee decided to examine the documents on file.
79.	M/s. Brij M. Singh, USA 01/53/8/26089/AM19/B-3/IC	28.03.18	1 no. of Dog	NA	Comments sought from DAHD&F on 10.4.2018
80.	M/s. Suven Life Sciences Ltd, Hyderabad 01/53/8/26468/AM19/S-4/IC	04.04.18	48 Nos. of Mice	49.07	Comments sought from DAHD&F on 10.04.2018
81.	M/s. Shri. S. Ram Prakash, Chennai 01/53/8/2645/AM19/S-5/IC	04.04.18	Russian Dobermann (one male puppy)	40	Committee noted that the dog is not the pet of the applicant. The committee decided to reject the case.

82.	DR. Arun Bhaktavatsal Chittranjan, Chennai 01/53/8/26452/AM19/D-2/IC	04.04.18	Russian Dobermann (1 male puppy)	.40	Committee noted that the dog is not the pet of the applicant. The committee decided to reject the case.
83.	Dr. Uma Karthik, Chennai 01/53/162/Misc/AM19/D-3/IC	04.04.18	Russian Dobermann (1 Male & 1 Female Puppy)	.80	Committee noted that the dog is not the pet of the applicant. The committee decided to reject the case.
84.	M/s. Vidhan Sales, Nagpur 01/53/162/Misc/AM19/V-1/IC	05.04.18	852020 Live Ornamental Fishs	101.24	Comments sought from DAHD&F dated 06.4.2018
85.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/26705/M-1/AM19/IC	05.04.18	Ornamental Fish	30.00	Comments sought from DAHD&F on 12.04.18
86.	M/s. Zon Groves and Farms, Telangana 01/53/8/27570//AM19/Z-1/IC	12.04.18	10 Female & 5 Male Shetland Ponies	7.12	Approved as recommended by DAHD&F vide OM No. 110- 102/2016 (NF-T0 dated 01.05.2018

RA Hyderabad may issue the import authorization to the applicant for import of 10 Nos. of Shetland Ponies (Female) and 05 Nos. of Shetland Ponies (Males) of age 06 months to 08 years from Netherland and UK for a CIF value of Rs 7,12,500/- (GBP 7,500) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T0 dated 01.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

87.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016- TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
88.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016- TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
89.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 Comments sought from MOEF&CC on 02.01.2017
90.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017

91.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	DIPP vide OM No. 9/19/2017-TSW/42 dated 25.08.17 has sought information from the firm. Comments sought from MoEF&CC on 15.03.2017
92.	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments clarification on 20.03.2017
93.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Managemetn and Transboundary Movement Rules, 2015
94.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Managemetn and Transboundary Movement Rules, 2015 clarification sought from MoEF&CC
95.	M/s. Sundaram Industries P. Ltd Chennai 01/53/8/7278/AM18/S-63/IC	25.10.17	750 MT of Used Industrial Solid Tyres	199.50	Recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018 Comments sought from MoEF&CC on 12.02.18
96.	M/s. Classic Marble Company P. Ltd, Mumbai 01/53/8/14047/AM18/C-26/IC	22.12.17	Polished Marble Slabs of 21MM, 25MM, 26MM, 30MM & above 30MM	712.80	M/o Mines have sought some clarification regarding Policy.
97.	M/s. Shrem Airport Hotels P. Ltd, Mumbai 01/53/8/162/Misc/AM18/S-79/IC	26.12.17	2000 MT of Lime Stone Block	270.00	Comments sought from M/o Mines on 4.1.2018 DIPP vide OM dated P-47012/B/2018-TSW dated 15.1.2018 has conveyed that comments of D/o Tourism maybe obtained in the matter. Comments sought from M/o Tourism. Ministry of Tourism vide OM No. HRACC(Misc)/2017-H&R

					dated 23.04.2018 has informed that they have no comments to offer in the matter.
98.	M/s. Sun Minerals Madagascar, Bangalore 01/53/162/Misc/AM18/S-78/IC	26.12.17	3000 Qty of Labradorite Granite Blocks of Assorted Sizes	610.47	M/o Mines have sought some clarification regarding Policy on this issue.
99.	M/s. Valencia Rubber Tech LLP, Gujarat 01/53/8/15882/AM18/V-22/IC	01.01.18	8000 MTs of Used Tyre & Tubes Scrap in the form of shredded/baled/press with one of multiple cuts	640.00	DIPP vide OM No. P-47012/7/2018-TSW dated 19.01.2018 has informed that firm is a new unit, only trial production in done. The NOC from MOEF&CC has not been submitted and therefore, it is suggested that the same may be requested from the firm. Comments sought from MoEF&CC on 5.1.2018
100.	M/s. Nine Corporation, Ahmedabad 01/53/16397/AM18/N-40/IC	08.01.18	20000 MT of Used Tyre & Tubes Scrap in form of shredded/baled/press with one cut or multiple cuts	1600.00	Comments sought from DIPP & MoEF&CC on 25.01.18
101.	M/s. Stonex India P. Ltd, New Delhi 01/53/8/17484/AM18/S-83/IC	19.01.18	16500 MT OF Sandwich Tile, Thickness 30-32 mm and 23-27 MM Pasted and press together with high strength	4290.00	Comments sought from Mumbai metropolitan Region Development Authority on 16.02.2018 DIPP vide OM No. P-47012/20/2018-TSW dated 19.03.2018 has sought information from the firm. Conveyed to the firm on 04.04.2018
102.	M/s. Jyoti Industries, Nanded, Maharashtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	DIPP vide OM No. 9/6/2018-TSW dated 01.03.218 has sought information from the firm. Comments sought from MoEF&CC on 16.02.2018
103.	M/s. Goorakhnath Bricks Industriest, Khandwa Madhya Pradesh 01/53/20011/AM18/G-42/IC	09.02.18	Scrap Shredded/Cut Tyres	153.48	DIPP vide OM No. 9/15/2018 dated 05.04.2018 has sought information from the firm. conveyed to the firm on 12.04.2018 Comments sought from MoEF&CC on 14.03.2018
104.	M/s. Eastman Reclamations, Kathua (J&K) 01/53/8/21080/AM18/E-20/IC	20.02.18	4500 MTs. of Used Rubber Tyres Scrap/ Tubes Scrap	225.00	Recommended by DIPP vide OM No. 9/14/2018 dated 05.04.2018

					Comments sought from DIPP & MOEF&CC on 14.02.2018
105.	M/s. Markap Resources Pvt. Ltd, Delhi 01/53/8/22781/AM18/M-47/IC	07.03.18	15000 MT of Used Rubber Tyres Scrap	346.50	DIPP vide OM No. P-47012/24/18/TSW dated 19.03.2018 has sought certain information from the firm. Comments sought from MoEF&CC on 09.03.18
106.	M/s. MSS Rubber & Reclaims Pvt. Ltd, Kerala 01/53/162/Misc/AM18/M-16/IC	11.03.18	Enhancement in the quantity of wireless used tyres chips and tyres buffing powder from 1500 MT to 12000 MT	--	Recommended by DIPP vide OM No. 9/55/2017-TSW dated 16.03.2018 Comments awaited from MoEF&CC
107.	M/S. Green Rubber Crumb P. Ltd, Raigad 01/53/8/113/AM18/G-6/IC	12.03.18	Enhancement in the quantity of old/used tyres scrap/rubber scrap (multi-cuts/shredded) (press baled in bags/in loose form) from 20000 MT to 60000 MT		Approved as recommended by DIPP vide OM No. 9/27/2017-TSW dated 16.03.2018 and MoEF&CC vide OM No. 23-186/2014-HSMD dated 03.05.2018
RA Mumbai may enhance the quantity of the import item from 20,000 MT to 33,000 MT of import authorization No. 0350003451 dated 07.07.2017 with proportionate increase in CIF value issued to the applicant without any change in other terms and conditions of the said import authorization.					
108.	M/s. A One Rubber Industries, Delhi 01/53/8/24112/AM18/A-60/IC	15.03.18	9000 MTs. of Old /Used Rubber Tyre Scrap	409.50	Recommended by DIPP vide OM No. 9/16/2018-TSW dated 10.04.2018 for 11,000 MT of old/used rubber tyre Scrap Subject to valid NOC from MoEF&CC Comments sought from MoEF&CC dated 02.04.2018
109.	M/s. A. P. Rubber Industries, Haridwar 01/53/24764/AM18/A-61/IC	19.03.18	3800 MTs. of Used Rubber Tyre Scrap with Multiple Cuts	197.00	Recommended by DIPP vide OM No. -/18/2018-TSW dated 10.04.2018 for 3628.54 Comments sought from MoEF &CC dated 02.04.2018
110.	M/s. Pilot Industrieis Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	19.03.18	5000 MTs of Lead Scrap Drain Betters "RAINS"	NA	Comments sought from DIPP dated 05.04.2018
111.	M/s. Axtron Tex-Chem (India) P. Ltd., Rajasthan 01/53/25216/AM18/A-62/IC	21.03.18	13000 MTs. of Used Rubbers Tyre with Multiple Cuts of Single Cut	211.25	DIPP vide OM No. 9/17/2018-TSW dated 10.04.2018 has sought certain information from the firm. Comments sought from MoEF&CC dated 02.04.2018
112.	M/s. RS Shreadon, Greater Noida 01/53/8/26031/AM19/R-3/IC	27.03.18	22000 MTs of Used Rubber Tyre with Multiple Cuts	1001	Comments sought from DIPP & MoEF on 12.04.2018
113.	M/s. Sagitta, Mumbai	04.04.18	15000 MTs. of Used	780.00	Comments sought from

	01/53/8/26230/AM19/S-4/IC		Rubber Tyre		MoEF&CC dated on 10.04.2018 Recommended by DIPP vide OM No. 9/19/2018-TSW dated 01.05.2018
114.	M/s. Western India Oil Company, Mumbai 01/53/8/28216/AM19/W-1/IC	16.04.18	72000 MT of Old or used tyre scrap/rubber scrap in press baled/multicut/shredded in bales or bags or in loose form	4752.00	Approved as recommended by DIPP vide OM No. 9/23/2018-TSW dated 02.05.2018 and MoEF&CC vide OM No. 23-126/2014-HSMD dated 03.05.2018.

RA Mumbai may issue the import authorization to the applicant for import of 30,000 MT of tyre scrap with multi-cut/shredded in bags/in bales/in loose form GCA for a proportionate CIF value for manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-126/2014-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part- 3 Ministry of Steel (MoS)

115.	M/s. Vidur Tools P. Ltd, Mumbai 01/53/8/1454/AM17/V-34/IC	21.03.18	100 MT of Tungsten Scrap	1500.0	The Committee decided to approve the case subject to Pre-shipment Inspection Certificate from a DGFT approved Pre-shipment Inspection Agency.
116.	M/s. Shivam Iron & Steel Co. Ltd, Kolkata 01/53/8/19465/AM18/S-85/IC	06.02.18	10000 MT of Ferro Manganese Slag	635.04	Comments sought from M/o. Steel on 12.02.18. M/o. Steel has sought certain information from the firm conveyed to the firm on 23.03.2018. The same has been received from the firm which has been forwarded to M/o Steel. Comments awaited from Ministry of Steel. The committee decided to examine the case on file.
117.	M/s. Mordern India Con-Cast Ltd , Kolkata 01/53/8/22127/AM18/M-37/IC	27.02.18	45000 MTs of Ferro Manganese Slag	3225.60	The import of Ferro Manganese Slag was discussed intensively in the last EFC meeting where representative of M/o Steel was present. The committee decided to examine the case on file.
118.	M/s. Shree Bholey Alloys P. Ltd, Bokaro, Jharkhand 01/53/8/23344/AM18/S-94/IC	08.03.18	6325 MT of Ferro Manganese Slag	618.76	
119	M/s. Shivam Hitech Steels P.Ltd, Unit-III, Chhatisgarh 01/53/8/25159/AM19/S-1/IC	21.03.18	500 MTs. of Titanium Waste & Scraps	500.00	Comments sought from M/o. STEEL and MoEF&CC on 12.04.2018.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

120	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments awaited from MoEF&CC.
121	M/s. Meghmani Organics Ltd, Ahmedabad	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Comments sought from D/o C&PC on 06.04.16

	01/53/8/691/AM-16/M-78/IC				Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16
122	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
123	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
124	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.05.16
125	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16
126	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC and MOEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.
127	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of application has been again sent to MoEF&CC.
128	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
129	M/s. Saaryay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
130	M/s. MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
131	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
132	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17
133	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEF&CC on 29.5.2017 DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals

134	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from C&PC and MOEF&CC on 23.11.2017	
135	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/16527/AM18/G-37/IC	08.01.18	300000 Kgs of Fluoro Polymer Scrap/ PTFE Scrap	120.00	Comments sought from C&PC and MoEF&CC on 16.02.2018	
136	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/IC	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	C&PC vide OM No. 17014/1/2016-CHEM.II 6.3.2018 has sought information from the conveyed to the firm.	C-II- date certain firm.
137	M/s. Hyper Plastics, Mumbai 01/53/8/20753/AM18/H-26/IC	16.02.18	75 MT OF EPS Block Plastic Scrap, 18 MT of Bopp Film Roll Waste, 18 MT of Polypropylene Plastic Scrap, 36 MT OF Polystyrene SDcrap & 36 MT OF ABS Moulding Scrap	14.27	Comments sought from C&PC and MoEF&CC 28.02.2018	
138	M/s. M. G. Sales Corportation, Ahmedabad 01/53/8/23561/AM18/M- 48/IC	08.3.18	01 MT of Titanium Powder	178.75	Comments sought from C&PC dated 27.03.2018	
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)						
139	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm	
140	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.04.17	4 no of Automatic data Processing Machines and Unites	3.3	Rejected as not recommended by Deity vide OM No. 16(4)/2017-IPHW 15.03.2018	
141	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought MoEF&CC & Deity 30.11.2017	from on
142	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MOEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Deity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm.	

143	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from 05.01.2018	Diety
144	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E- Waste (Scrap of all Type of printed circuit boarda	60000. 0	Comments sought from DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern them.	Deity
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]						
145	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC- 141B (1,1- DICHOLORO-1 FLUOROETHANE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case. MoEF has informed that views/NoC will be provided after registration under ODS Rules, 2000	
146	M/s. Piramal Enterprises Ltd, Telanagana 01/53/8/6924/AM18/P-21/IC	17.10.17	126 MT TFEC(HCFC R133A)	421.65	Approved as recommended by MoEF&CC (O) OM No. 11/2/2018-OC dated 20.04.2018	
RA Hyderabad may issue the import authorization to the applicant for import of 126 MT HCFC-133A from China for production of Halothane as feedstock for a CIF value of Rs. 4,21,65,900/- (USD 6,11,100) subject to the conditions mentioned in the MoEF&CC OM No. 11/2/2018-OC dated 20.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.						
147	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	MoEF&CC vide O.M. No. 11/5/2012-OC dated. 15.01.2018 has conveyed to the firm that the ITC (HS) code mentioned in the application is not in conformity with ITC (HS) codes issued in 2012. The same may be corrected by the applicant. Conveyed to the firm on 15.02.2018. MoEF has informed views/NoC will be provided after registration under ODS Rules, 2000	
148	M/s. Industrial Foams Pvt. Ltd, New Delhi 01/53/8/14009/AM18/I-24/IC	18.12.17	200MT of HCFC 141 B	393.00	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2018-OC dated 06.04.2018	

CLA New Delhi may issue the import authorization to the applicant for import of 200MT of HCFC 141 B from China for a CIF value of Rs 3,93,00,000/- (USD 6,00,000) subject to the conditions mentioned in the MoEF&CC(O) OM No. 11/2/2018-OC dated 06.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

149	M/s. Bharat Engineering Works, Mumbai 01/53/8/18405/AM18/B-22/IC	31.01.18	5 MT of Halon 1211 Bromo Chlorodifluoro Methane and 01 MT of Halon 1301 Bromo Trifluoro Methane	124.88	MoEF has informed that views/NoC will be provided after registration under ODS Rules, 2000
150	M/s. Marine Solutions, Gujarat 01/53/8/4046/AM18/M-23/IC	01.02.18	40 MT of Halon 1301	768.00	Approved as recommended by MoEF&CC (O) vide OM No. 11/5/2012-OC dated 17.04.2018

RA Rajkot may issue the import authorization to the applicant for import of 40 MT of Halon-1301 (Recycled) from UK, USA for supply to Oil and Natural Gas Corporation Limited for offshore vessel and platforms for a CIF value of Rs 7,68,00,000/- (USD 12,00,000) subject to the conditions mentioned in the MoEF&CC OM No. 11/5/2012-OC dated 17.04.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

151	M/s. Industrial Atomizer Co, Mumbai 01/53/8/19417/AM18/I-27/IC	05.02.18	120 MT of HCFC 141B (1,1-Dichloro-1-Fluoroethene)	209.00	Comments sought from MoEF&CC (O) on 21.02.2018. MoEF has informed that the enterprise needs to get registered under ODS rules 2000 and its amendments using Form 10A as importer of HCFC-14B, MoEF&CC(O) vide OM dated 06.04.2018 has reiterated the above.
152	M/s. Syngene International Ltd, Bangalore 01/53/8/19341/AM18/S-86/IC	08.02.18	60 nos. of Residual Solvent Mixture- Class 1 and 60 nos. of Residual Solvent Class 2- Mixture	6.25	Comments sought from MoEF&CC(O) & Pharma on 16.02.2018
153	M/s. Gujarat Fluorochemicals Ltd, 01/53/8/20751/AM18/G-43/IC	16.02.18	1000 MT of R-142B (1-Chloro-1,1-Difluoroethane)	1887.6	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2016-OC dated 06.04.2018.

RA Vadodara may issue the import authorization to the applicant for import of 1000 MT of R-142 b from GCA for feedstock application for a CIF value of Rs. 18,87,60,000/- (USD) 28,60,000 subject to the conditions mentioned in the MoEF&CC(O) OM No. 11/2/2016-OC dated 06.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.

154	M/s. Manali Petrochemicals Ltd, Chennai 01/53/8/20961/AM18/M-38/IC	29.02.18	800 MT of Dichloro Fluoro Ethane- HFCR-141B	1569.8	Comments sought from MoEF&CC(O) on 08.03.18. MoEF has informed that the enterprise needs to get registered under ODS rules 2000 and its amendments using Form 10A as importer of HCFC-14B, MoEF&CC(O) vide OM dated 06.04.2018 has reiterated the above.
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155	M/s. Cipla Ltd, Mumbai 01/53/162/Mics/AM18/C-30/IC	01.03.18	550 kgs. of Bromofluoromethane (BFM)	532.12	Comments sought from MoEF&CC (O) & PHARMA on 14.3.2018
156	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/25952/AM19/G-1IC	27.03.18	500 MT of R-142B (1- Chloro-1, 1- Difluoroethane)	2100.0	Comments sought from MoEF&CC(O) on 10.04.18
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
157	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
158	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
159	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15//IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
160	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
161	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.11	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018
162	M/s. Bannerghatta Biological Park Bannerghatta, Bangalore	12.12.17	01 Male & 01 Female African Lion and 02	1.00	Comments sought from DAHD&F on 19.12.2017

	01/53/8/13524/AM1/B-19/IC		Male & 03 Female Eland		Recommended by MoEF&CC(WL) vide OM No. 3-09/2018/WL dated 09.02.2018
163	M/s. A & S Creations, New Delhi 01/53/8/14089/AM18/A-73/IC	14.12.17	3 Nos. of Night Vision Binocular Tracker 3x42	.75	Approved as recommended by MoEF&CC(WL) vide OM No. 3-40/2018/WL dated 17.04.2018
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Night Vision Binocular Tracker 3x42 from Republic of Belarus for a CIF value of Rs 74,921/- (Euro 973) for supply to the Divisional Forest Officer, Kaziranga National Park, Bokaghat, Assam for monitoring and protection of wildlife subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-40/2018/WL dated 17.04.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
164	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18	Stink Pot Turtle, Red eared slider turtles, western pond turtle and Peninsula Cooter Turtle	18.96	Comments sought from MoEF(WL) & DAHD&F on 25.01.18
165	M/s. A&S Creations New Delhi 01/53/8/18133/AM18/A-66/IC	22.01.18	01 no. of Night Vision Binocular Tracker 3X42	.32	Approved as recommended by MoEF&CC(WL) vide OM No. 3-41/2018/WL dated 17.04.2018
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Night vision binocular tracker 3x42 from Republic of Belarus for a CIF value of Rs 32,886.70 (Euro 427.10) for supply to Deputy Conservator of Forest, Bhandara Forest Division, Maharashtra for monitoring and protection of wildlife subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-41/2018/WL dated 17.04.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
166	M/s. Delta Exim Services, Thane 01/53/8/16077/AM18/D-28/IC	03.02.18	20 pairs of Burchellis Zebra & 20 pairs of Hippopotamus	40.00	Comments sought from MoEF&CC (WL) on 15.02.2018 AHD&F vide OM No. 110-127/2018 (NF-T) dated 16.04.2018 has sought certain information from the firm
167	M/s. A&S Creations, New Delhi 01/53/8/20105/AM18/A-72/IC	12.02.18	2 Nos. of Vectronics, GPS Vertex, Radio-Collars	2.92	Approved as recommended by MoEF&CC(WL) vide OM No. 3-42/2018/WL dated 17.04.2018
CLA New Delhi may issue the import authorization to the applicant for import of 02 No. of Vectronics, GPS Vertex Radio-Collars from Germany for a CIF value of Rs 2,92,000/- (Euro 3650) for supply to the Chief Conservator of Forests and Field Director, Ranthambhore Tiger Reserve, Rajasthan for tiger monitoring and conservation activities subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-42/2018/WL dated 17.04.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
168	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/20345/AM18/I-28/IC	13.02.18	04 nos. of Grant' Zebra	NA	Recommended by AHD&F vide OM No. 110-118/2017 (NF-T) dated 10.04.2018 Comments sought from MoEF&CC (WL) on 20.02.2018
169	M/s. Delta Exim Services, Thane 01/53/8/21223/AM18/D-32/IC	20.02.18	20 Nos. Pairs of Giraffe	20.00	DAHD&F vide OM No. 110-127/2018 (NF-T) dated 16.04.2018 has sought certain

					information from the firm
					Comments sought from MoEF(WL) on 14.03.2018
170	M/s. Modern Pet Centre Kolkata 01/53/8/22706/AM18/-43/IC	28.02.18	50000 Nos. of Exotic Red Ear Slider Turtle	7.82	Comments sought from MoEF&CC AND DAHD&F on 14.03.2018
171	M/s. Modern Pet Centre, Kolkata 01/53/8/22704/AM18/M-41/ IC	28.02.18	3000 Pairs of Exotic Parakeets, Parrot, Macaws, Kockatoors Birds	59.84	Comments sought from MoEF&CC & DAHD&F on 14.03.2018
172	M/s. Wildlife Institute of India, Dehradun 01/53/8/22450/AM18/W-9/IC	05.03.18	2 Nos. of Ecotone LYNX Collar & 12 Nos. of Radio Tag MCFT3	18.01	Comments sought from M/o. MoEF&CC (WL) on 09.03.18
173	M/s. Adinath Veterinary Products .P. Ltd, Indore 01/53/8/25702/AM19/A-1/IC	26.03.18	02 Nos. of GUT 50 tele-injection applicator and related accessorise and 05 Nos. of GUT 50 Tranquilizing and related	7.64	Comments sought from MoEF&CC(WL) on 10.4.2018
174	M/s. Hi Tech Advance Products, Indore 01/53/8/25944/AM19/H-1/IC	27.03.18	6 Set of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and Accessories	12.91	Comments sought from MoEF&CC (WL) dated 04.04.2018
175	M/s. Hi Tech Advance Products, Indore 01/53/8/25945/AM19/H-2/IC	27.03.18	1 Set of Veterinary Equipmen/Tranquilizer Equipment/CO2 Injection Rifle and Accessories	1.72	Comments sought from MoEF&CC (WL) dated 05.04.2018
176	M/s. Shri Ridhiraj Singh, Jodhpur 01/53/8/26160/AM19/R-1/IC	03.04.18	03 Nos. of Taxidermy Animal Mounts	5.60	Comments sought from MoEF&CC (WL) dated 04.04.2018
177	Dr. T. P. Chowdary, Hyderabad 01/53/8/26406/AM19/D-1/IC	03.04.18	18 Nos. of Taxidermy Animal Mounts	1.86	Comments sought from MoEF&CC (WL) dated 04.04.2018
178	Dr. T. Aditya Choudary, Hyderabad 01/53/8/26406/AM19/T-1/IC	03.04.18	21 Nos. of Taxidermy Animal Mounts	2.68	Comments sought from MoEF&CC (WL) dated 04.04.2018
179	M/s. Adinath Veterinary Products, P. Ltd, Indore 01/53/8/26702/AM19/A-4/IC	05.04.18	Tranquilizing Ezuipment / Tele Dart RD 706	7.64	Comments sought from MoEF&CC(WL) dated 10.04.2018
180	M/s. Shri E. Gopal Rao, Hyderabad 01/53/8/27241/AM19/E-3/IC	10.04.18	21 Nos. of Taxidermy Animal Mounts	2.26	Comments sought from MoEF&CC(WL) dated 11.04.2018
181	M/s. BMW India Pvt. Cyber City , Gurgaon 01/53/8/23763/AM18/B-27/IC	12.04.18	01 no. of Second Hand 3D Seanner	41.51	Comments sought from MoEF&CC(WL) dated 05.04.2018
PART- 9 D/o Heavy Industry					

182	M/s. Vestas Wind Technology India Pvt. Ltd, Chennai 01/53/8/17147/AM18/V-23/IC	10.01.18	06 nos. of Used Blades Component for Wind Turbine Generators	145.20	Approved as recommended by DHI vide UO ID No. 7/2/2018/TSW(B) dated 16.04.2018
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RA Chennai may issue the import authorization to the applicant for import of 06 NosLM 40.1 RECHHOL 8091 (Used Blades-Component for Wind Turbine Generators) from Spain for a CIF value of Rs 14520726/- (USD 2,23,740) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

Part-10 Ministry of Home Affairs (MHA)-Prov. Division

183	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
184	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
185	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
186	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
187	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
188	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
189	M/s. VKC & Son's Advanced Devices P. Ltd, New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs. of Air Pistol. 177 cal (1.9 Joules) Purpose-Target Shooting Practice Only	125.33	MHA vide E-mail dated 05.04.2018 has sent copy of licence under Form-X of Arms Rules, issued by MHA for necessary action at our end. The Committed decided to examine the case on file.

190	M/s. Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
191	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm
192	M/s. Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.03.17	105400 "Paintball Markers"	505.08	MHA vide their OM dated No.V 11026/28/2017-Arms dated 23.6.2017 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms. However, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer license in Form VIII A from the competent authority concerned. MHA, vide OM dated 08.12.2017 has been requested to clarify issues raised by the applicant.
193	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.2017
194	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has

					informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG (Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG (Prov), CISF for the firm. The End User Certificate sent by AAI has been forwarded to MHA
195	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dated 8.11.2017 has sought certain information from the firm. The same has been forwarded to the firm. MHA vide UO No. IV-20011/13/2017-Prov-I dated 05.01.2018 has requested Karnataka police to clarify : i) It is learnt that the procured items from China were delivered to Kodagu police and items have been received by SP office, Kodagu, Karnataka police on 01.06.2017, whereas application for import of 06 nos. Scout night vision Binocular received by this division on 13.10.2017 (ii) Karnataka police may clarify under which rule the above restricted items imported and received by them on 01.06.2017 without NOC from MHA.
196	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017

197	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROHM & 1Pcs of RG 10 shot launcher Make :	1.19	Comments sought from MHA (IS Divn.) on 12.02.18
198	M/s. Sarhadi and Company, Chandigarh 01/53/8/18924/AM18/S-84/IC	01.02.18	210 nos. of Airguns	0.58	Comments sought from MHA on 12.02.18
199	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/20347/AM18/N-48/IC	13.02.18	Dynamic Universal Reflex Sight	73.93	Comments sought from MHA on 20.02.2018
200	M/s. All Star Extreme Sports, Mumbai 01/53/8/22351/AM18/A-57/IC	20.02.18	06 Nos. of Telescopic Sight for fitting to arms	.54	Comments sought from MHA on 08.03.18
201	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018
202	M/s. Lucknow Arms Corporation, Lucknow 01/53/8/22891/AM18/L-14/IC	06.03.18	900 Nos. of Air Rifles	37.05	Comments sought from MHA dated 27.03.2018
Part-11 Defence Research & Development Organisation (DRDO)					
203	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
204	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/IC	24.07.17	01 Nos. of X-Band Radar Transponder	3.50	MHA(IS-II Division) vide OM No. V-11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a

					licence in Form VIII is mandatory, the competent authority of which is State .
					Comments sought from DRDO on 15.12.2017
205	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP
206	M/s. Renishaw Metrology Systems Ltd, Pune 01/53/8/6703/AM18/R-25/IC	16.10.17	40 Nos. of Titanium Powder Tial6V4	21.43	Approved as recommended by DRDO vide E-mail. Dated 17.04.2018
RA Pune may issue the import authorization to the applicant for import of 40 Nos. of Titanium Powder TIAL6V4, 2.5 Kg Pack from M/s. Renishaw PLC, United Kingdom for a CIF value of Rs 21,43,496.24 (GBP 25457.20) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
207	M/s. Navicom Technology International Pvt, New Mumbai 01/53/8/15742/AM18/N-37/IC	28.01.18	01 no. of ARPA BB3/12/M/VM1 and 2 nos. of ARPA BB2/6/B/VM1	51.84	Recommended by DRDO email dated 16.02.2018
					Comments sought from DOT on 16.02.2018
208	M/s. Nova Integrated Systems Ltd, Noida 01/53/8/20966/AM18/N-49/IC	19.02.18	33 Nos. of Scanter 6002 Radar Sensors & 31 Nos. of Roll Stabilized Antenna Platform	6988.12	Approved as recommended by DRDO vide E-mail dated 17.04.2018
CLA New Delhi may issue the import authorization to the applicant for import of 33 Nos. of Scanter 6002 Radar Sensors from Denmark and 31 Nos. of Roll Stabilized Antenna Platform from United Kingdom for a CIF value of Rs. 69,88,12,128.50/- (Euro 86,80,896.01) for manufacture of Radar for supply to Indian Navy subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
209	M/s. L & T Construction Equipment Ltd, Bangalore 01/53/8/23619/AM18/L-15/IC	17.03.18		1227.3	Approved as recommended by DRDO vide Email dated 16.4.2018
RA Bangalore may issue the import authorization to the applicant for import of (i) 10 Nos. of Gearbox Assembly, Traverse_FF Part No. 60343522_FF, (ii) 120 Nos. of Arm assembly, Pivot, Track Suspension_FF Part No. 60349621_FF & 60349622_FF (iii) 180 Nos. of Main Body, L.H Part No. 60349625 (iv) 180 Nos. of Main Body, R.H Part no. 60349626 (iv) 360 Nos. of Axle ARM ASSEMBLY Part No. 60349627 and (v) 360 Nos. of DAMPER ASSEMBLY Part No. 60349630 from South Korea for a CIF value of Rs 12,27,13,887 .90 (USD 18,92,272.80) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
210	M/s. Rchobbytech Solutions P. Ltd, Kolkata 01/53/8/26713/AM19/R-2/IC	04.04.18	8 nos. of Spark ply more combo (na) alpine white	14.22	Comments sought from DRDO on 12.04.2018
211	M/s. Zephyr Aerospace Pvt. Ltd, The Nilgiris 01/53/8/27740/AM19/Z-2/IC	16.04.18	01 No. of Aircraft	549.16	Approved as recommended by DRDO vide e-mail dated 23.04.2018
RA Coimbatore may issue the import authorization to the applicant for import of 01 No. of Aircraft, Hawker-800, Manufacturer's Sl. No. 258211, Tail No. LY-7701 from Guardian Aviation Services LLC, USA for a CIF value of Rs. 5,49,16,225/- (USD 8,44,865) for supply to Electronics & Radar Development Establishment, Govt. of India, Ministry of Defence, DRDO, Bengaluru subject to usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					

212	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC-Legislative Fuel RFO2-03 OXY.CONT<0.1% (Euro IV Gasoline)	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm. The firm vide e-mail dated 16.02.2018 has submitted its reply. The same has been forwarded to M/o. P&NG.
213	M/s. Jet Airways (India) Limited, Mumbai 01/53/8/12160/AM18/J-17/IC	29.11.17	2,00,000 MT of ATF	100000	The committee decided that comments may sought from M/o. P&NG
214	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/16572/AM18/T-29/IC	08.01.18	Spirdane D 40 200 MT and Spirdane D60,100 MT	214.50	Comments sought from M/o. P&NG on 23.01.18
215	M/s. SpiceJet Ltd, Gurugram 01/53/8/198/2/AM18/S-88/IC	08.02.18	1.20 lakh KL Aviation Turbine Fuel	.425 Crore	Comments sought from P&NG on 16.02.2018
216	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/20023/AM18/T-30/IC	09.02.18	760 MT Spirdane	553.15	Comments sought from P&NG on 16.02.2018
217	M/s. Tata Motors Ltd, Mumbai 01/53/8/22158/AM18/T-33/IC	27.02.18	304 Kgs. of Gasoline Euro-4 (CEC-RF-02-03) & 304 kgs. of Diesel Euro-4 (CEC-RF-06-03)	1.05	Recommended as per P&NG OM No. P-12019(11)/105/2018-Sup/(C-23716) dated 25.04.2018, subject to approval by the competent authority.
218	M/s. Sunshild Chemicals Ltd, Mumbai 01/53/8/23764/AM18/S-96/IC	12.03.18	100 MT of Spirdne D40	1.28 69.30	Comments sought from M/o. P&NG dated 19.03.2018
219	M/s. Honda Motorcycle and Scooter India Ltd, Gurgaon 01/53/8/24477/AM18/H-28/IC	16.03.18	1224 Kgs. of CEC-Legislative Fuel RF 02-08 E5 (Euro V Gasoline)	4.39	Comments sought from M/o. P&NG dated 05.04.2018
220	M/s. FEV India P. Ltd, New Delhi 01/53/8/24678/AM19/F-1/IC	19.03.18	Gasoline-CEC-RF-02-03 OXY	320.03	Comments sought from M/o. P&NG on 12.04.2018
221	M/s. Bosch Ltd, Bangalore 01/53/8/25139/AM18/B-29/IC	21.03.18	Specialty Bosch Diesel EN	284.56	Comments sought from M/o. P&NG dated 02.04.2018
Part-13 Department of Telecommunications (DoT)					
222	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	Inos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016. DoT vide letter dated 28.02.2018 have stated that applicant bay be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
223	M/s. L&T Hydrocarbon Engineering Ltd., Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	Inos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017. DoT vide letter dated 28.02.2018 have stated that applicant bay be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.

224	M/s. Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought from DOT 15.3.2017
225	M/s. Navicom Technology International Pvt. Ltd., Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17. DoT vide letter dated 28.02.2018 have stated that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
226	M/s. Terex India P. Ltd, Tamil Nadu 01/53/8/22325/AM18/ T-34/IC	05.03.18	306 Nos. of Crusher Radio Kit	170.52	Comments sought from DoT on 14.03.2018
227	M/s. Terex India P. Ltd. Tamil Nadu 01/538/22327/AM18/T-35/IC	05.03.18	PT7000 GSM ONLY- ANTEMMA, PN:ST 100550-001	171.89	Comments sought from DoT on 14.03.2018
Part-15 Directorate General of Civil Aviation (DGCA)					
228	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.2016.
229	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.2016
230	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
231	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought from the applicant.
232	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is

233	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 10/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	available on DGCA website. Comments sought from DGCA on 26.10.2017
234	M/s. Airport Authority of India, New Delhi 01/53/8/16707/AM18/A-59/IC	09.01.18	29 nos. of Distance Measuring Equipment (DEM-HP) and 01 no. of DME Repair Facility /Test jig	1249.87	DGCA vide U. O. Note AV.2706601/2014-AMSS dated 20.02.2018 has conveyed that HP-DNE and DME repair/test jig is a specialised equipment which is used to provide navigational information to aircraft for Air Navigation purposes. This equipment is required to be installed on ground, at various location by airport authority of india (AAI) for providing Navigational services. Airport Authority of india (AAI) is the sole Air Navigation Service Provider (ANSP) of the country and require to procure these item along with their test jig to deliver the required level of navigational services in Indian Airspace. The Committee approved the case.
CLA New Delhi may issue the import authorization to the applicant for import of 29 nos. of Distance Measuring Equipment (DEM-HP) and 01 no. of DME Repair Facility /Test jig from Canada for a CIF value of Rs 124987271.20/- (\$ 1927997.70) subject to the conditions mentioned in DGCA U. O. Note AV. 27066/01/2014-ANSS dated 20.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
235	M/s. Vinveli Automated Systems P. Ltd, Erode TN 01/53/8/21343/AM18/V-31/IC	20.02.18	4 Nos. of Motor+ESC+Electronic Assy, 01 No. of UAV Outer Frame & 2 Nos. of Propeller (Pair CW +CCW)	1.54	Comments sought from DGCA on 14.03.2018
236	M/s. Indian Institute of Technology, Madras 01/53/8/21538/AM18/I-31/IC	21.02.18	01 No. of Parrot AR 2.0 Drone	.096	DGCA U.O. No. 05-2/2015-AED dated 02.04.2018 has information that IIT, Madras approached this office vide letter dated 9 th January 2018 for import clearance. DGCA has not issued NOC to IIT Madras as on date. However, they have been advised to approach this office as and when CAR for RPAS comes into effect. The Committee decided to close the case

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)						
237	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Types of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile	
Part-17 Department of Food & Public Distribution (D/o Food & PD)						
238	M/s. DSM Nutritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food & Public Distribution. Comments sought from D/o Food & PD	
Part-18 Petroleum & Explosives Safety Organization (PESO)						
239	M/s. Focus Energy Ltd, New Delhi 01/53/8/23745/AM18/F-4/IC	13.03.18	5,760 Nos. of explosives (as per ANF-2M)	93.30	Approved as recommended by PESO vide OM No. E-25(38)81/2009 dated 03.04.2018	
CLA New Delhi may issue the import authorization to the applicant for import of 5,760 Nos. of explosives (as per ANF-2M) from USA for a CIF value of Rs. 98,30,964.20 (USD 1,48,954) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in the PESO OM No. E 25(38)81/2009 dated 03.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.						
240	M/s. Expro North Sea Ltd, Mumbai 01/53/8/23467/AM18/ E-21/IC	08.03.18	1,63,000 Nos. of explosives (as per ANF-2M)	2302.6	Approved as recommended by PESO vide Letter No. E-25(38)131/2016 dated 01.04.2018	
RA Mumbai may issue the import authorization to the applicant for import of 1,63,000 Nos. of explosives (as per ANF-2M) Shaped Charge DYNWELL 15g DP St HMX from Germany and USA for a CIF value of Rs 23,02,67,040/- (USD 33,86,280) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in the PESO vide Letter No. E-25(38)131/2016 date 01.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
241	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/25048/AM19/B-1/IC	20.03.18	Explosives (as per ANF-2M)	4.39	Approved recommended by PESO vide Letter No. E-25(38)114/2016 dated 11.04.2018	
RA Mumbai may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 83,00,356.43 (USD 1,27,993.16) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in the PESO vide Letter No. E-25(38)114/2016 dated 11.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.						

242	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/25046/AM19/B-2/IC	20.03.18	Explosives (as per ANF-2M)	229.50	Approved as recommended by PESO vide Letter No. E- 25(38)114/2016 dated 11.04.2018
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RA Mumbai may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 2,29,50,977.25 (USD 3,53,908.67) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in the PESO vide Letter No. E-25(38)114/2016 dated 11.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-19-PHARMA

243	M/s. Granules India Ltd, Hyderabad 01/53/162/Misc/AM18/G-45/IC	13.3.18	756 MT of Acetic Anhydride	9.45	The committee decided to seek utilization details of previous import authorization.
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Part-20 Atomic Energy Regulatory Board

244	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Comments again sought form AERB on 22.01.2018
245	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850MBq(50 mCi) Ge- 68 Germanium Chloride Solution	9.00	Comments again sought form AERB on 22.01.2018
246	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4GBq (200mCi)	20.34	Comments again sought form AERB on 22.01.2018.
247	M/s. Jasch Industries Ltd., Delhi 01/53/8/1463/AM18/J-2/IC	28.03.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments again sought form AERB on 22.01.2018
248	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM- 241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	Comments again sought form AERB on 22.01.2018
249	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.08.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi) , AM- 241 Gamma source 11.1G Bq(300mCi) C64444, & Source 111 GB(3000mCi) E64444	43.20	Comments again sought form AERB on 22.01.2018

PART-21 Miscellaneous

250	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. The committee from Department of Bio-Technology
251	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries

					Division. A reminder sent to D/o Fisheries on 8.12.2017
252.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017.
253	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
254	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16 A reminder sent to D/o Agriculture, Cooperation & FW on 08.12.2017
255	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017
256	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017
257	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item does not fall under that ministry.
258	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.

259	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.05.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.05.17. A reminder sent to D/o Agriculture, Cooperation and FW on 08.12.2017.
260	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017- TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017. M/o. AYUSH vide OM No. K- 11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT.
261	M/s. Naresh International, Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MOEF&CC vide OM No. 5- 62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MoEF&CC
262	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfare on 23.11.2017
263	M/s. Insha Traders, Nautanwa, Sonauli 01/53/8/14094/AM18/I/IC	14.12.17	750 Nos. of Fresh Ginger	96.79	Comments sought from M/o Agriculture & Cooperation on 14.03.2018
264	M/s. JSW Energy Ltd, Ratnagiri 01/53/8/18933/AM18/J-22/IC	01.02.18	01 no. of Radioisotope CS-137 and 01 no. of Radioisotope AM-241	5.63	Comments sought from AERB on 16.02.2018
265	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	Comments sought from MoEF&CC (SU division) 28.02.2018
266	M/s. Kamala Polyclinic and Nursing Home, Mumbai 01/53/162/Misc/AM18/K-16/IC	05.02.18	10 Vials of Cryo Frozen Donor Sperm (Human)	NA	The Committee decided to examine the case on file.
267	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018
268	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18
269	Shri Amit Khurana, USA 01/53/8/Misc/AM18/A-65/IC	05.03.18	Frozen Embryo	NA	Comments received from ICMR vide letter dated 12.03.2018. The matter is

					being examined in Policy Section.
270	M/s. K.P. Exporters Matigara 01/53/8/22575/AM18/K-18/IC	06.03.18	100000 Tons of fresh Ginger	13000.0	Comments sought from M/o Agriculture & Cooperation on 14.03.2018
271	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thril	1755.0	Comments sought from M/o. Mines dated 27.03.2018
272	M/s. Dr Rakesh Mishra Director, Centre for Cellular and Molecular Biology, Hyderabad 01/53/162/Misc/AM18/D-33/IC	06.03.18	500 vial of Drosophila Melanogaster	.35	Approved as recommended by Department of Biotechnology vide OM No. BT/IL/05/428/2018-PID dated 01.05.2018
RA Hyderabad may issue the import authorization to the applicant for import of 500 vials of Drosophila Melanogaster from Department of Biology, Bloomington Drosophila Stock Center, Indiana University, 1001 E, Third St. Bloomington, IN 47405, USA for research purpose for a CIF value of Rs. 35,000/- (USD 500) subject to the conditions mentioned in the Department of Biotechnology OM No. BT/IL/05/428/2018-PID dated 01.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
273	M/s. Manav Sevarth Trust, New Delhi 01/53/8/25146/AM18/M-53/IC	22.03.18	01 no. of IRIIDIUM - 192 SOURCE	5.14	Comments sought from AERB on 10.04.2018
274	M/s. Rajiv Kr. Agarwal, Sikkim 01/53/8/27193/AM19/R-4/IC	09.04.18	45000 MT. Of Fresh Ginger	6571.5	Comments sought from D/o. AC&FW on 12.04.18
Import of Gold & Silver Dore					
275	M/s. Abans Jewels P. Ltd, Mumbai 01/53/8/18726/AM18/A-67/IC	01.02.18	10 MT of Gold (Dore) Bars	247299.0	The firm has submitted copy of Udyog Aadhar Memorandum from DIC Udham Singh Nagar, copy of Pollution Certificate dated 21.06.2017 from Uttarakhand Environment Protection and Pollution Control Board, Kashipur valid upto 31.03.2018. The firm has imported 1321 Kgs out of 5 MT allotted to them vide import authorization dated 18.12.2017. The committee decided to defer the case till the time the firm utilize substantial quantity of previous import authorization. The committee also decided to seek valid Pollution Certificate from SPCB.
276	M/s. Augmont Enterprises P. Ltd, Mumbai 01/53/8/23600/AM18/A-58/IC	12.03.18	10000 Kgs Gold Dore	300287.91	The firm has submitted the copy of Pollution Control Certificate dated 18.05.2017 from Uttarakhand Pollution Control Board, Kashipur valid upto 31.03.2020, Copy of

					Udyog Aadhar Memorandum from DIC, Udham Singh Nagar, copy of BIS license dated 07.02.2018. The firm has imported 4228 Kgs out of 5000 Kgs allotted to them vide previous import authorization dated 28.02.2018. The committee decided to approve 10 MT of gold dore.
277	M/s. JBL Refineries , Delhi 01/53/8/24895/AM18/J-26/IC	19.3.18	10 MT of Gold Dore	25,047,,2 73,000	The firm has submitted the copy of Pollution Control Certificate dated 16.03.2018 from Uttarakhand Environment Protection & Pollution Control Board, Kashipur valid upto 31.03.2018, copy of Udyog Aadhaar Registration Certificate from MSME. The firm has only imported 39.417 Kgs of gold dore out of 2000 Kgs allotted vide license dated 22.02.2016. License of the firm has expired. The committee decided to defer the case for want of valid Pollution Certificate from SPCCB.
278	M/s. Rajesh Exports Ltd, Bangalore 01/53/8/24596/AM18/R-41/IC	19.3.18	GOLD DORE 20,000 KGS	5737,48, 00,00	The firm has submitted the copy of DIC Acknowledgment from DIPP, Pollution Certificate dated 06.12.2017 from Karnataka State Pollution Control Board, Bangalore valid upto 30.09.2022. The firm has also informed that they have not taken any license for their unit at Whitefield, Bengaluru. The committee noted that the firm had been granted import authorization for other unit at Udham Singh Nagar. The committee decided to defer the case for want of utilization details of previous import authorization.
279	M/s. Kundan Care Products Ltd, New Delhi 01/53/8/24739/AM18/K-20/IC	19.03.18	50 MT of Gold Dore	1330112. 80	The firm has submitted copy of copy of revalidated BIS license dated 20.11.2017, DIC Acknowledgment part -II

					from DIC Roorkee, copy of Pollution Certificate dated 24.06.2017 valid upto 31.03.2018, copyThe firm has imported 7497 Kgs out of 10 MT allotted to them vide import authorization dated 12.01.2018. The committee decided to approve 10 MT of gold dore.
280	M/s. Hindustan Platinum P. LTD, Mumbai 01/53/8/27217/AM19/H-3/IC	11.04.18	2500 Kgs of Gold Dore Bar	8,07,78,5 5,200	The firm is applying for the first time. The firm has not submitted NABL/BIS license. The committee decided to reject the case.
281	M/s. Tasha Gold Pvt. Ltd, G.B. Nagar 01/53/8/27607/AM19//T-4/IC	13.04.20 16	1000 Kgs of Gold Dore Bar	32,000.0 0	The firm is applying for the first time. The firm has neither submitted NABL/BIS license nor a valid Pollution Control Certificate from SPCB. The committee decided to reject the case.

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